

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 34 OF 2018

Dated: 7th February, 2019

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **09.04.2019**.

Court Master/PS

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